## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

## RAJYA SABHA UNSTARRED QUESTION NO. 627 TO BE ANSWERED ON 07/02/2025

### ACHIEVEMENT OF TARGETS UNDER PMAY-G

#### 627 SHRI S. SELVAGANABATHY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the targets set under Pradhan Mantri Gramin Awaas Yojana-Gramin (PMAY-G) have not been achieved, if so, the details thereof and the reasons therefor along with the action taken by Government in this regard;
- (b) whether the progress of the scheme is very slow in some of the States, if so, the details thereof and the reasons therefor; and
- (c) the action taken by Government to improve the targets and achievements under the scheme?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a) to (c): In order to achieve the objective of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to 2.95 crore eligible rural households with basic amenities by March 2024. As on 31.03.2024, all houses have been sanctioned to the eligible beneficiaries by the states/UTs.

The Union Cabinet has approved the proposal for "Implementation of the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during FY 2024-25 to 2028-29" for construction of additional 2 crore houses. Ministry has allocated targets of **84,37,139** houses during 2024-25 to the 18 States viz. Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Kerala, Madhya Pradesh, Maharashtra, Manipur, Odisha, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, Andhra Pradesh, and Karnataka.

As on 02.02.2025, a cumulative target of 3.79 crore houses have been allotted to States/UTs out of which 3.34 crore houses have been sanctioned and 2.69 crore houses have been completed.

The main challenges in implementation of PMAY-G include the delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials.

The Ministry is taking the following initiatives to ensure monitoring and timely completion of the houses under PMAY-G:

- i. Timely allocation of targets to the States/UTs.follow-up with States / UTs on providing land to landless beneficiaries of PMAY-G
- ii. Issue based monitoring of house sanction and completion through workflow enabled transaction-based MIS-AwaasSoft, analytic Dashboard and using other IT tools & latest AI/ML technologies.
- iii. Regular review by Minister/ Secretary/ Deputy Director General.
- iv. Separate review of States with high targets.
- v. Timely release of funds to the States/UTs and follow up with the States/UTs for onward release to beneficiaries.
- vi. Training to Rural Masons under Rural Mason Training (RMT) programme to make available pool of trained rural masons for faster construction of quality houses.
- vii. Using newly launched IT tools including Awaas+ 2024 mobile app which ensures transparent beneficiary identification with Aadhaar-based face authentication.
- viii. Creation of a dedicated performance index dashboard to create healthy competition and motivation among the States/UTs for achieving the set targets.

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